

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

44.

CP/605(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES:

Mr. Sanjay G. Thorat

Vs

Jai Kisan Farm Products And Cold Chains Private  
Limited

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Adv. Shikhar Gandhi i/b Taplegal for the Petitioner present (VC).  
Mr. Swapnil S. Balajiwale, Ld. Counsel for the Respondents present.
2. By order of the Bench, list this matter on 08.08.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)